

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI
PRINCIPAL BENCH, COURT NO. 4**

SERVICE TAX APPEAL NO. 52135 OF 2019

[Arising out of Order in Appeal No. 384-CRM-ST-JDR-2019 dated 24.04.2019 passed by the Commissioner (Appeals) Central Excise & Central Goods and Service Tax, Jodhpur]

M/S HINDUSTAN ZINC LTD

.....APPELLANT

Chandaria Lead Zinc Smelter
District-Chiitorgarh (Raj)

Vs.

**COMMISSIONER OF CGST & CENTRAL
EXCISE-UDAIPUR**

.....RESPONDENT

Central Excise & CGST Commissionerate
Udaipur (Rajasthan)

Appearance:

Present for the Appellant :Ms. Sukriti Das, Advocate

Present for the Respondent: Shri Shashank Yadav, Authorised Representative

CORAM:

HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

Date of Hearing : 12/03/2025

Date of Decision : 08/04/2025

DR. RACHNA GUPTA

The appeal is allowed. For order, see order of date in Service
Tax Appeal No. 52134 of 2019.

**(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)**

**(P. V. SUBBA RAO)
MEMBER (TECHNICAL)**

